CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00184/2021

DATED THIS THE 10th DAY OF MARCH 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

M.Vijaya Kumar, Aged 62 years, S/o M.Munirathnam, (Retd. Dy. Chief Engineer/ Construction/SW Rly) R/o F 403, Abodh Valmark Appartment, Veerannapalya Main Road, Govindpur, Bangalore 560045.

.....Applicant

(By Advocate Shri C.C.Thomas)

Vs.

1.U.O.I represented by the General Manager, South Western Railway, Club Road, Keshwapur, PO Hubli 580 023.

2.Sri. Nitish Kumar Ranjan, Dy. Chief Vigilance Officer/Engg/SWR, O/o The General Manager, SWRly ,Gadag Road, PO Hubli 580 020.

3.Central Vigilance Commission, represented by Director, Central Vigilance Commission New Delhi 110001.

4.Sri.Srinivas Malladi, Director Vigilance(E)-1, Railway Board, Rail Bhavan, New Delhi 110001. 5.Chief Administrative Officer(Construction), South Western Railway,18 Millers Road, Bangalore Cantonment,Bangalore 560 046

6.The Financial Advisor & Chief Accounts Officer (Construction), South Western Railway, 18 Millers Road, Bangalore Cantonment, Bangalore 560 046

..Respondents

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application.

- 2. Accordingly, the Original Application is dismissed as withdrawn.
- 3. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA) MEMBER (A) (SURESH KUMAR MONGA) MEMBER (J)

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